



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/200/2016  
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit  
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	A.M. Ilango	Counsel for Petitioner	
1.	P. Mohan Kumar	Counsel for Respondents	

**ORDER**

Counsel representing both the parties are present and submitted that the matter is almost settled between the parties in this matter and another connected matter, TCP/386/IB/2017. They prayed time for making submissions in this regard. Put up on 30.11.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)